

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-17/2015/2236/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the th 15 March, 2024.

Sub: **Withdrawal of Earned Leave.**

Ref:- Memo No. DJHj/I/24/553, dtd. 05.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **withdrawal of earned leave from 05.03.2024 to 14.03.2024.**

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-17/2015/2237-2238/A, dated , 15-03-2024
Copy to.

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
- ✓ 2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)